

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

M.A. NO. 06 OF 2025

IN

ORIGINAL APPLICATION NO. 617 OF 2022

IN THE MATTER OF:

Pushpender

...Applicant

Versus

State of U.P. & Ors.

...Respondents

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FILED BY:



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Date: 28th January 2025

Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

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AFFIDAVIT

I, Subhash Chandra Hari Narayan Pandey, aged about 52 years, son of Hari Narayan Ganga Prasad Pandey, resident of C-12/1, Prayag Vihar, Khan Semra, Lohgara, PO: Jasra, Allahabad, Uttar Pradesh-212107, Authorised Representative of Respondent No. 4 i.e. M/s Prayagraj Power Generation Company Ltd ("**Respondent No. 4**" / "**PPGCL**"), having its office at PO Lohgara, Tehsil - Bara, Pin - 212107, do hereby solemnly affirm, declare and state on oath as under:-

1. I am duly Authorised Representative of PPGCL in the present Original Application and as such I am well conversant with the facts and circumstances of the present case, based on the information and knowledge as derived from the records maintained by PPGCL in its ordinary course of business.
2. I say that the present matter was disposed of *vide* Judgment dated 22.05.2024 passed by this Hon'ble Tribunal. Thereafter a Miscellaneous Application was filed before this Hon'ble Tribunal in the captioned matter on 10.01.2025 and the captioned matter was thereafter listed on



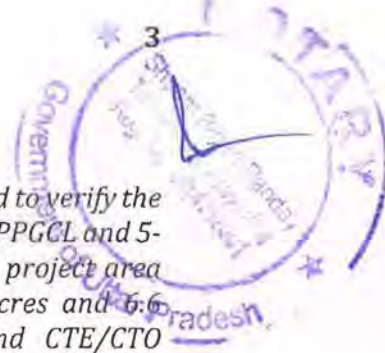
15.01.2025 before this Hon'ble Tribunal.

3. I state that this Hon'ble Tribunal in its judgment dated 22.05.2024 passed in the present matter issued certain directions to PPGCL and further directed PPGCL to file its report on the same demonstrating its compliance. The said directions are reproduced hereunder for ease of reference of this Hon'ble Tribunal:-

"83. In view of the above, we consider issuance of appropriate directions to be essential and accordingly issue the following directions:-

- i. *CPCB, Integrated Regional Office, MoEF & CC and UPSPCB are directed to evolve an effective mechanism of monitoring compliance with EC/consent conditions stipulated to the projects for ensuring environmental friendly sustainable development.*
- ii. *Respondent no.4-PPGCL and respondent no. 5-UTCL being zero liquid discharge units are directed to ensure that treated industrial effluent and domestic sewage are used for industrial purposes/horticulture/plantation and are not discharged in storm water drain except during monsoon.*
- iii. *Respondent no. 2-UPSPCB is directed to undertake requisite study through subject experts to examine quality and fitness of ground water for use as drinking water, ascertain the causes of contamination of ground water, recommend remedial measures required to be taken and direct the concerned Authorities and the Project Proponents, as the case may be, to take the same.*
- iv. *Respondent no. 4-PPGCL is directed to ensure management and disposal of fly ash as per notifications issued by the MoEF & CC and guidelines issued by CPCB and UPSPCB.*
- v. *UPSPCB is directed to look into the aspect of requirement of installation of Dust Separation System and Dust Extraction system at additional points as recommended by the Joint Committee at the time of next inspection of PPGCL and UTCL and issue appropriate directions in this regard.*
- vi. *UPSPCB is directed to perform the ambient air monitoring at Berui village to ascertain the pollution level in referenced area and look into the cause if PM10 (ug/m³) in front of the house of the applicant, if the same is higher than PM10 (ug/m³) at other locations and suggest remedial measures, if any*





- required.
- vii. *The Divisional Forest Officer, Prayagraj is directed to verify the factual position as to whether respondents No. 4-PPGCL and 5-UTCL have developed green belt on 33 % of the project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report within one month specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying deficiencies of green belt/plantation and the budget amount required for the same.*
- viii. ***Respondents no. 4-PPGCL and 5-UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area is raised during forth coming monsoon season and to file compliance report in this regard within four months.***
- ix. ***Respondent No. 4 PPGCL is directed to take over the responsibility of maintenance, operation, payment of electricity bills, regulation of quality of water to be supplied and other decisions in respect ROs installed by it under its Corporate Social Responsibility and meet the requisite expenses out of its CSR fund and to file separate compliance report in this regard within two months."***

[Emphasis Supplied]

4. The relevant directions issued to PPGCL vide the judgment dated 22.05.2024 are as under:-
- (a) PPGCL being zero liquid discharge units was directed to ensure that treated industrial effluent and domestic sewage was used for industrial purposes/horticulture/plantation and is not discharged in storm water drain except during monsoon.
- (b) PPGCL was directed to ensure management and disposal of fly ash as per notifications issued by the MoEF & CC and guidelines issued by CPCB and UPSPCB;





- (c) PPGCL was directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj were remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area was raised during forthcoming monsoon season and to file compliance report in this regard within four months.
- (d) PPGCL was directed to take over the responsibility of maintenance, operation, payment of electricity bills, regulation of quality of water to be supplied and other decisions in respect ROs installed by it under its Corporate Social Responsibility and meet the requisite expenses out of its CSR fund and to file separate compliance report in this regard within two months.

5. I say that PPGCL has duly complied with the aforesaid directions issued by this Hon'ble Tribunal in its judgment dated 22.05.2024 and by virtue of the present affidavit is hereby demonstrating its compliance.

Re: Water being reused by PPGCL through its Effluent Treatment Plant and Sewage Treatment Plant.

6. In so far as the direction of this Hon'ble Tribunal stating that '*PPGCL being zero liquid discharge units was directed to ensure that treated industrial effluent and domestic sewage was used for industrial purposes/horticulture/plantation and is not discharged in storm water drain except during monsoon*', the following may be noted:-

(a) I say that PPGCL is using the wastewater from the various areas of



the plant through the Effluent Treatment Plant ("ETP"). The ETP installed at the project site has the pre-treatment, mechanical filters along with the ultra-filtration and reverse osmosis system. Further, the process of the working of the ETP is demonstrated hereinbelow through a diagram:-



(b) I say that the aforesaid working has been briefly explained hereinbelow:-

- i. All the effluent is sent to ETP at Central Monitoring Basin -2, which is a storage tank for the mixing of various effluent.
- ii. Using feed pump the Central Monitoring Basin -2 water is taken to the Clarifiers for the clarification. After chemical treatment at Pretreatment plant, the Clarified water is stored at Clarified water storage tank.
- iii. Using filter feed pump the clarified water is directed to filter media (DMF). Each filter is backwashed as and when required.
- iv. Filter outlet water is taken to UF followed by RO skid through cartridge filter. RO Booster pump is used to provide the required pressure for RO.



- v. RO permeate is stored in Permeate storage tank.
- vi. Using the makeup pump/ gravity, the water is taken from RO permeate Tank to cooling tower forebay as make up.
- vii. Reject from ETP is collected in Central Monitoring Basin -1 and discharging to Ash Handling Plant for the deashing purpose.

(c) I say that water treated from the ETP area is used in cooling water system as a make up in place of fresh water. The wastewater which is generated from the ETP plant is diverted to the Ash handling plant for the bottom ash deashing purpose.

The photographs of the ETP installed at the premises of PPGCL is annexed herewith and marked as **EXHIBIT-A**.

(d) I say that PPGCL has installed Sewage Treatment Plant ("STP") which processes wastewater collected from various locations, ensuring it is treated according to practices and that the outlet parameters meet the required norms. The treated water from the STP is utilized for horticulture and gardening purposes.

The photographs of the STP installed at the premises of PPGCL is annexed herewith and marked as **EXHIBIT-B**.

Re: PPGCL to dispose of fly ash in compliance with the notifications of MoEF&CC and the guidelines of CPCB and UPSPCB.

7. In so far as the direction of this Hon'ble Tribunal stating that 'PPGCL was directed to ensure management and disposal of fly ash as per notifications issued by the MoEF & CC and guidelines issued by CPCB and UPSPCB', the



following may be noted:-

- (a) I say that the ash generated from PPGCL comprises both fly ash and bottom ash, which are effectively managed by PPGCL in compliance with extant norms and industry best practices. Fly ash is collected in silos with adequate storage capacity and is primarily sent to Cement Plants and other users through pneumatic transfer to the adjacent grinding unit of M/s UltraTech Cement Ltd. (i.e., the Respondent No. 5) or transported via bulkers to various stakeholders.
- (b) I say that the bottom ash, along with any unutilized fly ash not lifted directly from silos, is disposed of through a Concentration Slurry Disposal ("CSD") system to the ash pond. Thereafter the supernatant water from the ash pond is recovered in a stilling pond and pumped back to the plant for reuse in slurry preparation, thereby optimizing water utilization and minimizing wastage.
- (c) I say that PPGCL has established a Fly Ash Brick/Paver Block Manufacturing Unit in collaboration with Gramin Vikas Samittee, an NGO, where community members have been trained to utilize fly ash in brickmaking, promoting sustainable development in the surrounding community.
- (d) I say that to ensure maximum utilization of fly ash, PPGCL has signed Memorandums of Understanding ("MOUs") with various Cement Plants, road construction companies, and other users for the supply of ash. Although these MOUs do not specify fixed quantities of ash to



be lifted or supplied, they have facilitated significant utilization, with M/s UltraTech Cement Ltd. being the largest consumer/procurer of fly ash from PPGCL.

- (e) I say that over the last five years, fly ash has been supplied to multiple agencies, including ACC Limited, Jaypee Rewa Plant, Birla Corporation Limited, PRISM, and RCCPL Private Limited, among others. Disposal and transportation are continuously being carried out through bulkers and dumpers to ensure efficient and timely delivery. The aforesaid efforts highlight PPGCL's commitment to environmentally responsible ash management.

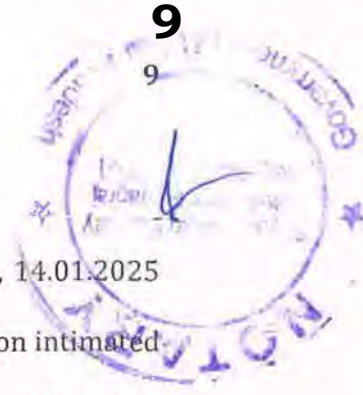
In this regard, the photographs demonstrating the safe utilization of fly ash are annexed herewith and marked as **EXHIBIT-C (COLLY.)**.

Re: Development and maintenance of Greenbelt area by PPGCL.

8. In so far as the direction of this Hon'ble Tribunal stating that '*PPGCL was directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj were remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area was raised during forth coming monsoon season and to file compliance report in this regard within four months*', the following may be noted:-

- (a) I say that according to a survey conducted by Indian Institute of Technology ("IIT") BHU, Varanasi, PPGCL has successfully developed a **green belt covering 508 acres. Further PPGCL has also planted approximately 3,77,375 number of saplings in and**





around its plant premises.

(b) In this regard, PPGCL *vide* its letter dated 06.09.2024, 14.01.2025 and 17.01.2025 issued to Social Forestry, Forest Division intimated about the details of the saplings planted in and around the plant premises in compliance of the judgment dated 22.05.2022 passed by this Hon'ble Tribunal.

(c) I say that PPGCL *vide* its letter dated 11.11.2024 apprised the Director Horticulture about the green belt area developed by PPGCL and requested the Director to issue the certification of the greenbelt developed by PPGCL.

The copies of the letters dated 06.09.2024, 11.11.2024, 14.01.2025 and 17.01.2025 issued by PPGCL to various state instrumentalities demonstrating the number of saplings planted by PPGCL is annexed herewith and marked as **EXHIBIT-D (COLLY.)**.

(d) I say that PPGCL has planted the species of sapling like Neem, Seesham; Karanj; Pipal; Bargad; Kadam; Alstonia; Gulmohar; Bamboo; Ashoka; Imli; Amla; Mango; Guava; Bougenvillia; Champa and Kanail.

A copy of the polygon map prepared by IIT BHU, Varanasi demonstrating the green belt area of PPGCL is annexed herewith and marked as **EXHIBIT-E**.

Re: PPGCL to undertake the responsibility of maintenance, operation and other expenditure of the RO plants installed.

9. In so far as the direction of this Hon'ble Tribunal stating that 'PPGCL was





directed to take over the responsibility of maintenance, operation, payment of electricity bills, regulation of quality of water to be supplied and other decisions in respect ROs installed by it under its Corporate Social Responsibility and meet the requisite expenses out of its CSR fund and to file separate compliance report in this regard within two months', I say that PPGCL has completely taken over itself, the maintenance, operation and other expenditure linked with all the RO plant units installed in the villages, in line with its Corporate Social Responsibility ("CSR") commitment. Moreover, the RO plants are now functional and operating as per the directions of this Hon'ble Tribunal.

- 10. In view thereof, I state that PPGCL is filing the present affidavit in terms of the order dated 15.01.2025, passed by this Hon'ble Tribunal.
- 11. That the facts stated above in the above affidavit are true and correct to the best of my knowledge. No part of the same is false and nothing material has been concealed therefrom.



DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Prayagraj, on this 28th day of January, 2025.

I/we Sushant Chandra Narayan Identified
by the Clerk
Sri. Advocate
on date 28.01.2025 in the
compound of the Tahsil Bara Prayagraj
U.P. Accepted and verified that the content
of this affidavit are True and correct.



DEPONENT

SHYAM BIHARI PAND
NOTARY
Govt. of Uttar Pradesh

[Handwritten signature and date]
24/1/25

EXHIBIT-A

Effluent Treatment Plant



TRUE COPY

EXHIBIT-B

Sewage Treatment Plant



TRUE COPY

EXHIBIT-C (COLLY)



A handwritten signature in blue ink, appearing to be 'JH' or similar initials.

TRUE COPY











A handwritten signature in blue ink, consisting of stylized, cursive letters.

TRUE COPY



CLC

PPGCL/Bara/ ENV/ 423

Date: 06.09.2024

To,
Sub Divisional Forest Officer
Social Forestry Forest Division
Pandit Madan Mohan Malviya Park (Minto Park)
Prayagraj, Uttar Pradesh 211001

Sub: Regarding compliance of order dated 22.05.2024 passed in Original Application No. 617/2022 Pushpendra vs. Government of Uttar Pradesh and others pending in Hon'ble National Green Tribunal, New Delhi.

Ref: Letter no-51/22-10 dated-08th August 2024 from office of Sub Divisional Forest Officer Prayagraj, Social Forestry Division Prayagraj

Dear Sir,

With reference to the above-mentioned subject and letter no-51/22-10 dated-08th August 2024 from office of Sub Divisional Forest Officer Prayagraj , Social Forestry Division Prayagraj , this is to inform that till FY 2023-24 we have planted around 3.49 lakh saplings of 9 -10 species in various places of the plant like Coal handling plant, Ash pond area, Cooling tower area, DM plant area, Admin area and Township area which includes Neem, Peepal, Jamun, Karanja, Sheesham, Kadam, Gulmohar, Kachnar, Amaltas etc.

This is for your information and record please.

Thanking You,

Sincerely

For Prayagraj Power Generation Company Limited


S H Pandey
जाल प्रशासनिक Q & M Services
सामाजिक वानिकी प्रभाग
प्रधानाधिकारी
Regional Director office Social Forestry Forest Division Prayagraj
26/9/2024

Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP200/PLC032835

Plant Address : P.O. Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in


TRUE COPY

PPGCL/Bara/ ENV/450

Date: 11.11.2024

To,

Dr. V.B. Dwivedi (Director Horticulture)
Udyan Bhawan, 2 Sapru Marg
Lucknow, Uttar Pradesh 226001

Sub: Request for certification of green belt area of PPGCL.

Dear Sir,

With reference to the above-mentioned subject, Prayagraj Power Generation Company Limited (PPGCL) is a 3 x660 MW capacity coal fired supercritical thermal power plant at Bara tehsil of Prayagraj district in the state of Uttar Pradesh.

As per the Environment Clearance states that a green belt of adequate width and density shall be developed around the plant periphery covering 1/3 of total area preferably with local species.

We have planted saplings of different species in various places of the plant like Coal handling plant, Ash Pond area, Cooling tower area, DM plant area, Admin area and Township area which includes Neem, Peepal, Jamun, Karanja, Sheesham, Kadam, Gulmohar, Kachnar, Amaltas etc.

We request your kind intervention for enabling Compliance by certification of the green belt for compliance at PPGCL. Further based on your recommendation, we shall do continue to maintain the same as advised, for time to time, as part of compliance.

Thanking You,
Sincerely

For Prayagraj Power Generation Company Limited



S H Pandey
Chief O & M Services

Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007PLC032835

Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in

PPGCL/Bara/ ENV/ 478

Date: 14.01.2025

To,

Divisional Director
Social Forestry
Forest Division
Prayagraj

Sub: Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 617/2022 Pushendra vs. Government of Uttar Pradesh and others in order dated-22.05.2024.

Ref: Letter no-G01304/NGT OA.No.617/2022/2025 dated-03rd January 2025 from Regional Office U.P. Pollution Control Board, Prayagraj

Dear Sir,

With reference to the above-mentioned subject and letter no- G01304/NGT OA.No.617/2022/2025 dated-03rd January 2025 from Regional Office U.P. Pollution Control Board, Prayagraj, the details of plantation/green belt report is enclosed as **Annexure-1**.

This is for your information and record please.

Thanking You,

Sincerely

For Prayagraj Power Generation Company Limited



S H Pandey
Chief O & M Services

Cc: The Collector, Prayagraj

The Chief Environment Officer (Circle-2) , UPPCB Lucknow

The Regional Officer, UPPCB Prayagraj

Prayagraj Power Generation Co. Ltd. Bara, Prayagraj					Annexure-1		
Plantation report & Plan							
Details of Green Belt Development							
Sl. No.	Month/Year	Area Location	Plant Species	Nos	Total Number of Sapling Planted	Total Number of Sapling Survived	Sapling Survival rate (%)
1	Year-2011-12	CHP,Township, School,DM Plant, Railway area,BTG area, L.Camp area	Neem	2100	17500	15500	88.6
			Pipal	700			
			Sheesham	2000			
			Karanj	2000			
			Jamun	1200			
			Arjun	1000			
			Chitwan	1000			
			Amaltas	1200			
			Amla	1000			
			Kadam	2000			
			Mango	1000			
			Cassia	500			
			Gulohar	800			
Bottle Brush	1000						
2	Year-2012-13	CHP,Township, School,DM Plant, Railway area,BTG area,L.Camp area	Neem	400	4411	3750	85.0
			Pipal	500			
			Sheesham	711			
			Karanj	400			
			Jamun	500			
			Arjun	500			
			Chitwan	300			
			Amaltas	600			
			Kadam	500			
3	Year-2013-14	CHP,Township, School,DM Plant, Railway area,BTG area,L.Camp area	Neem	7000	91534	74143	81
			Pipal	500			
			Sheesham	5000			
			Karanj	5000			
			Jamun	6000			
			Arjun	7000			
			Chitwan	1000			
			Amaltas	4000			
			Amla	3000			
			Kadam	7000			

			Mango	2000			
			Cassia	8000			
			Gulohar	8000			
			Bottle Brush	6000			
			Shagwan	10000			
			Kachnaar	12034			
4	Year-2014-15	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo	Chitwan	2000	24113	20496	85
			Amaltas	1000			
			Amla	900			
			Kadam	1000			
			Mango	100			
			Cassia	800			
			Gulohar	1000			
			Bottle Brush	1000			
			Shagwan	1000			
			Kachnaar	813			
			Neem	1000			
			Pipal	400			
			Sheesham	1000			
			Karanj	1500			
			Jamun	900			
			Arjun	1000			
			Ashok Sita	1000			
			Bamboo	5000			
			Foxtail Palm	1500			
			Siras	1200			
5	Year-2015-16	DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,OHC,Old Camp Area,Grinding Unit	Kadam	500	8352	7016	84
			Mango	700			
			Cassia	800			
			Gulohar	1000			
			Bottle Brush	600			
			Shagwan	700			
			Kachnaar	500			
			Neem	448			
			Pipal	400			
			Sheesham	600			
			Karanj	1004			
			Jamun	600			
			Arjun	500			
6	Year-2016-17	Railway area,BTG area,L.Camp area,50 KT	Siras	1500	20090	17077	85
			Mango	500			
			Cassia	1200			

		Silo,OHC,Old Camp Area,Grinding Unit	Gulohar	1500			
			Bottle Brush	800			
			Shagwan	1400			
			Kachnaar	1000			
			Neem	1000			
			Pipal	590			
			Sheesham	1400			
			Karanj	1200			
			Jamun	800			
			Arjun	1800			
			Ashok Sita	1200			
			Bamboo	2000			
			Foxtail Palm	800			
			Amaltas	1400			
7	Year-2017-18	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area	Washingtonia Palm	2000	44987	35990	80
			Juniprush	1500			
			Bamboo	4000			
			Gulohar	2000			
			Bottle Brush	3200			
			Shagwan	3087			
			Kachnaar	2300			
			Neem	2000			
			Pipal	1700			
			Sheesham	2500			
			Karanj	2000			
			Jamun	1000			
			Arjun	2000			
			Ashok Sita	1800			
			Sisra	2000			
			Imli	2000			
			Mango	1000			
			Cassia	2000			
			Exora tall	2600			
			Mahua	1000			
			Guava	3300			
8	Year-2018-19	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area	Karanj	1000	29458	24156	82
			Jamun	1600			
			Kadam	1000			
			Mango	500			
			Cassia	6500			
			imli	1800			

			Guava	2200			
			Arjun	1900			
			Chitwan	1800			
			Amaltas	2200			
			Amla	1000			
			Shagwan	1000			
			Bamboo	1000			
			Gulmohar	1000			
			Bottle Brush	500			
			Shagwan	1042			
			Kachnaar	1500			
			Neem	400			
			Pipal	516			
			Sheesham	1000			
9	Year- 2019-20	Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area, Plant Boundary	Arjun	1500	33598	28390	84.5
			Chitwan	1200			
			Amaltas	2000			
			Amla	1100			
			Shagwan	1600			
			Bamboo	2898			
			Gulmohar	800			
			Bottle Brush	1200			
			Shagwan	1800			
			Bargad	1000			
			Kachnaar	1600			
			Neem	1700			
			Pipal	1000			
			Sheesham	1800			
			Karanj	1500			
			Jamun	1500			
			Kadam	1800			
			Sahtoot	1000			
			Mango	400			
			Cassia	1000			
			imli	800			
			Pakar	2400			
			Mahua	2000			
10	Year- 2020-21	CHP,Plant area (Fire station, DM Plant, within plant),Hospital & School,Township,Horticulture	Amla	200	14500	12325	85
			Shagwan	1000			
			Bamboo	500			
			Gulmohar	800			
			Bottle Brush	200			

			Shagwan	1000			
			Kachnaar	500			
			Neem	1500			
			Pipal	500			
			Sheesham	1500			
			Karanj	1500			
			Jamun	1400			
			Kadam	1000			
			Mango	800			
			Cassia	800			
			imli	500			
			Guava	800			
11	Year-2021-22	CHP,Plant area (Fire station, DM Plant, within plant),Hospital & School,Township,Horticulture	Neem	3000	25000	21625	86.5
			Pipal	1000			
			Sheesham	2000			
			Karanj	1200			
			Jamun	1500			
			Kadam	2000			
			Mango	500			
			Cassia	1000			
			imli	500			
			Guava	800			
			Arjun	1000			
			Bargad	1000			
			Amaltas	1000			
			Amla	500			
			Shagwan	2000			
			Bamboo	4000			
			Gulmohar	1000			
			Kachnaar	1000			
12	Year-2022-23	Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area, Plant Boundary, etc.	Bargad	1000	20526	17652	86
			Kachnaar	1000			
			Neem	1200			
			Pipal	500			
			Sheesham	2000			
			Karanj	1300			
			Jamun	500			
			Kadam	800			
			Mango	200			
			Cassia	600			
			imli	526			
			Guava	300			

			Arjun	700			
			Bargad	1000			
			Amaltas	1500			
			Amla	700			
			Shagwan	2000			
			Bamboo	3500			
			Gulmohar	1200			
13	Year-2023-24	Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area, Plant Boundary, CHP area, etc.	Kachnaar	500	14288	12859	90
			Neem	1500			
			Pipal	510			
			Sheesham	1500			
			Karanj	1500			
			Jamun	1400			
			Kadam	500			
			Mango	800			
			Cassia	800			
			imli	790			
			Guava	288			
			Amla	200			
			Conocarpas	1000			
			Shagwan	500			
			Bamboo	500			
			Gulmohar	800			
			Bottle Brush	200			
			Shagwan	1000			
14	Year-2024-25	Township, School,DM Plant,BTG area,50 KT Silo,Ash Pond-2 area, CHP area,Admin, Service Building,Hostels etc.	Jamun	1000	29018	27567	95
			Kadam	500			
			Mango	500			
			Cassia	500			
			imli	500			
			Guava	500			
			Arjun	1000			
			Bargad	1000			
			Amaltas	1000			
			Amla	800			
			Shagwan	1200			
			Bamboo	3918			
			Gulmohar	500			
			Kachnaar	8000			
			Neem	1000			
			Pipal	500			
			Sheesham	1000			

			Karanj	700			
			Pakar	400			
			Conocarpas	1500			
			Juniprush	1000			
			Bottle Brush	1000			
			Washingtonia Palm	1000			
	Total				377375		

PPGCL/Bara/ ENV/483

Date: 17.01.2025

To,

Sub Divisional Forest Officer
Social Forestry Forest Division
Pandit Madan Mohan Malviya Park (Minto Park)
Prayagraj, Uttar Pradesh 211001

Sub: Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 617/2022 Pushendra vs. Government of Uttar Pradesh in order dated-22.05.2024.

Ref: Letter no-184/22-10 dated-09th January 2025 from Sub Divisional Forest Officer, Social Forestry, Forest Division Prayagraj.

Dear Sir,

With reference to the above-mentioned subject and letter no- 184/22-10 dated-09th January 2025 from Sub Divisional Forest Officer, Social Forestry, Forest Division Prayagraj, the details of plantation/green belt report is enclosed as **Annexure-1** and polygon map of planted plants is enclosed as **Annexure-2**.

This is for your information and record please.

Thanking You,

Sincerely

For Prayagraj Power Generation Company Limited



S H Pandey
Chief O & M Services

Cc: The Divisional Director, Social Forestry, Forest Division Prayagraj
The Regional Forest Officer , Shankargarh Prayagraj



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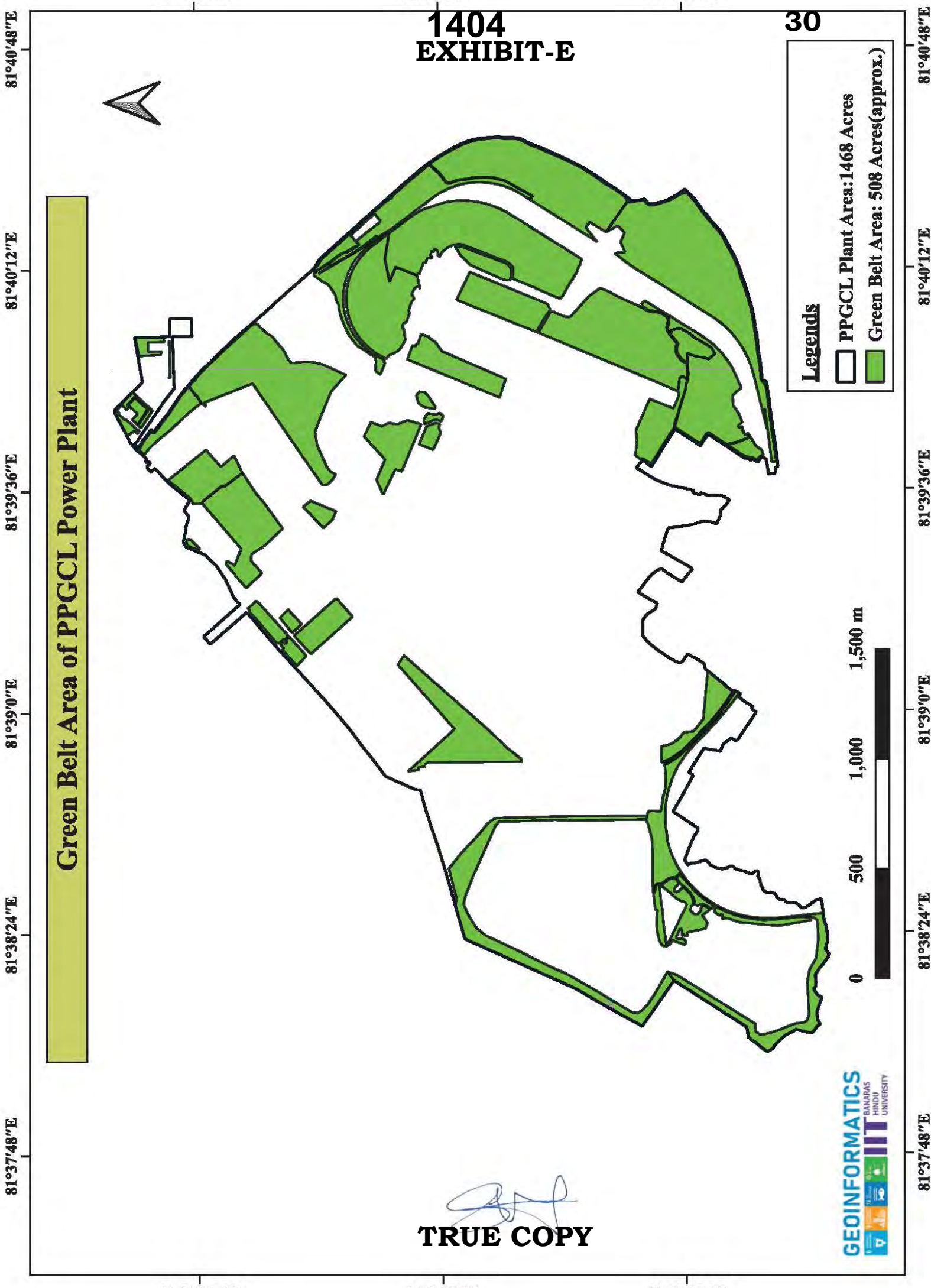
Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007PLC032835

Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in

1404 EXHIBIT-E

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Green Belt Area of PPGCL Power Plant

Legends

- PPGCL Plant Area: 1468 Acres
- Green Belt Area: 508 Acres (approx.)



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